

**IN THE NATIONAL GREEN TRIBUNAL**  
SOUTHERN ZONE, KALAS MAHAL, CHENNAI  
**OA 119/2023 (SZ)**

**IN THE MATTER OF:**

Tribunal on its own motion SUO ... .. APPLICANT  
MOTU based on the News Item in  
Indian Express Newspaper, Dt.  
24.07.2023 titled "Mass Fish Kill in  
Bengaluru, fisherman blames civic  
mess for 3.6 lakhs loss and  
pollution"

VERSUS

Member Secretary, Karnataka State  
Pollution Control Board, Bengaluru,  
Karnataka and Ors ...RESPONDENTS

**Previous D.o.H: 13.11.2024**

**Next D.o.H: 13.01.2025**

**I N D E X**

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**MUKESH KUMAR**

Advocate for respondent no. 1 KSPCB

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Place: NEW DELHI

Date: 02.01.2025

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Karnataka State Pollution Control Board  
Bengaluru Bommanahalli  
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ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ  
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
ಬೆಂಗಳೂರು ಬೆಂಮನಹಳ್ಳಿ  
"ನಿಸರ್ಗ ಭವನ", ೭ನೇ ಅಂತಸ್ತು, ಶಿವನಗರ,  
7ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬಸವೇಶ್ವರನಗರ,  
ಮಾಷಾಂಜಲಿ ಥಿಯೇಟರ್‌ನ ಎದುರು, ಬೆಂಗಳೂರು  
Phone : (0) 080 -23221552



towards a cleaner Karnataka

No. KSPCB/RO-BOM/EO/IR/2024-25/ 1593

dated: 5 DEC 2024

To,

DESPATCHED

The Member Secretary,  
Karnataka State Pollution Control Board,  
'Parisara Bhavan', Church Street,  
M.G. Road, Bengaluru.

**Kind Atten: SEO- Legal cell**

Sir,

Sub: Forwarding inspection report by RO, Bommanahalli regarding latest status of Lower Ambalipura Lake, Ambalipura Village, Varthur Hobli, Bangalore – reg.

Ref: 1. Board office oral direction on 03.12.2024.

2. Inspection of the lake by the Officers of this office on 04.12.2024.

\*\*\*\*\*

With reference to the above subject, please find herewith enclosed the inspection report of RO, Bommanahalli regarding latest status of Lower Ambalipura Lake, Ambalipura Village, Varthur Hobli, Bangalore.

This is for your kind information and further needful.

Encl: As above

Yours faithfully

Sd/-

**Environmental Officer  
RO-Bommanahalli**

Copy to: The SEO, Infra & Lake Development Cell ,KSPCB, Parisra Bhavan, Bangalore for kind information.

*Arsha Kumar*  
**Environmental Officer  
RO-Bommanahalli**

*Is*

**INSPECTION REPORT OF SRIASHOK KUMAR S.R. ENVIRONMENTAL OFFICER  
ON COMPLAINT REGARDING ENTRY OF SEWAGE TO LOWER AMBALIPURA  
LAKE, VARTHUR HOBBLI, BANGALORE.**

<b>Officers Present during Joint Inspection</b>	Sri.Ashoka K.S DEO, RO-Bommanahalli (KSPCB)
<b>Date of Inspection</b>	04.12.2024
<b>Inspected Area</b>	Lower Ambalipura Lake, Ambalipura Village, Varthur Hobli, Bangalore.
<b>GPS Co-ordinates</b>	12.917125 N, 77.664994 E
<b>Reference</b>	As per the Board office oral instruction regarding latest status of Lower Ambalipura Lake.
<b>Person Contacted</b>	Sri. Ajith Karnad- Member of Lake Development

**Preamble:**

Previously this office has received message from the Hon'ble Chief Minister Office on 02.01.2024 regarding sewage flowing into Lower Ambalipura Lake complaint from Sri. Raghavendra Pacchapura. In this regard, Lower Ambalipura Lake and surrounding area was jointly by the above Officials on 04.01.2024. The detailed inspection note forwarded to Board office on 08.01.2024. Further, as per the Board office oral instruction from legal section regarding latest status of Lower Ambalipura Lake was inspected on 01.10.2024. The inspection report was forwarded to Board office on 03.10.2024 (Copy Enclosed).

Once again, as per the Board office oral instruction from legal section regarding latest status of Lower Ambalipura Lake was inspected on 04.12.2024.

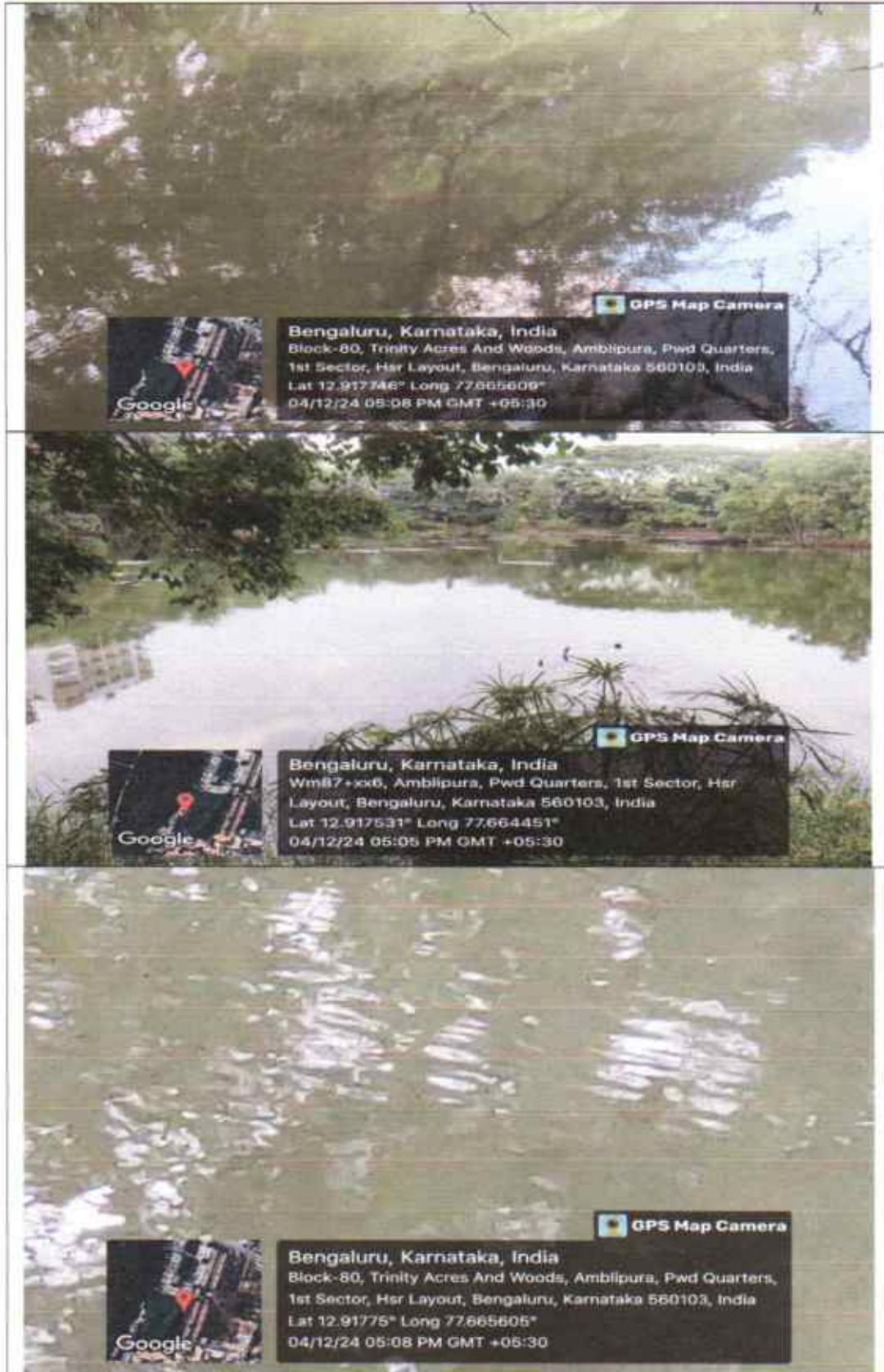
During inspection following observations were made;

- Lower Ambalipura lake is having an extent of 7 acres, out of which the water spread area as per the information provided at the lake is 3.6 acre and the lake has been fenced with the compound wall on all the periphery of the lake.
- During inspection the member of the lake development Sri Ajith Karnad informed that, there is no fishing activity in the lake. It was observed that, there were live fishes were found in the lake.
- There is walking path all along the lower Ambalipura lake and there is no sewage entry into the lake during the time of inspection.
- During visit to the lake live fishes at different patches of the lake was noticed and this office is monitoring the lake water quality on monthly basis and as per the analysis reports the lake water quality meets to class -D standard studies propagation of wildlife & fisheries (The complied data from 18.01.2024 to 23.07.2024 is attached).
- Lot of grown up trees on both sides of the walking path has been noticed.
- Further, there were live fishes were found in the lake and lake water is clear as observed (Photographs enclosed).

This is for your kind information and further needful.

*Ashoka Kumar S.R.*  
**Environmental Officer**  
**RO-Bommanahalli**

# Annexure: R1-1



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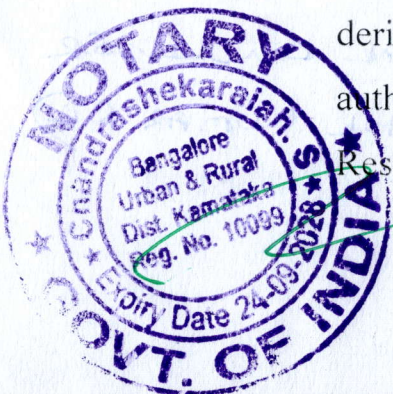
VERSUS

Member Secretary, Karnataka State  
Pollution Control Board, Bengaluru,  
Karnataka and Ors ...RESPONDENTS

**AFFIDAVIT ON INSPECTION REPORT ON  
BEHALF OF THE RESPONDENT NO. 1 KSPCB**

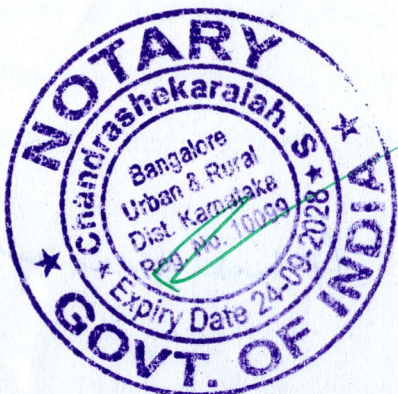
I, Ashok Kumar S. R. Son of Rajashekarappa . S, aged about 50 years, currently posted as Regional Officer Bommanahalli Region, Karnataka State Pollution Control Board (KSPCB), " Nisarga Bhavan", Shivanhalli, Bangalore, Karnataka 560010, do hereby solemnly affirm and declare as under:-

1. That the deponent is working with Respondent no. 1 KSPCB, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent no. 1 KSPCB.



*Ashok Kumar S.R*

2. That on directions of this Hon'ble Green Tribunal vide Order dated 04.12.2024, the deponent is filing the Report dated 05.12.2024 in continuation to its previous report dated 03.10.2024 on behalf of the answering respondent no. 1 KSPCB, based on the inspection by the officials of the answering respondent no. 1 KSPCB. There was delay in uploading the 03.10.2024 as the said report was not supported with the Affidavit of the respondent official.
3. That it is respectfully submitted that the answering respondent no. 1 KSPCB will be obliged to provide any additional information or further report if so directed by this Hon'ble Tribunal and hereby submit this affidavit for kind consideration.
4. That I have read and understood the contents of the accompanying report. The same has been drafted by the officials of the answering respondent no. 1 KSPCB and the contents therein are true and correct as per the official records made available to me and same has been understood by me.
5. That the contents of the accompanying Report is true copy of its original along with its **Annexures: R1-1** on photographs of the lake may be read as part and parcel of this affidavit and the same are not repeated herein for the sake of brevity.

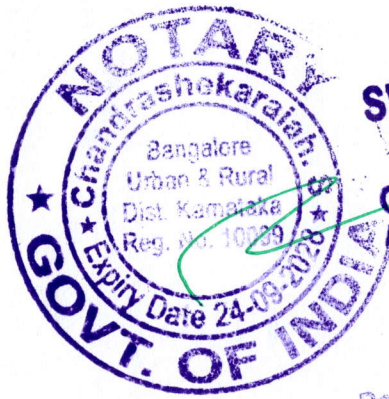


Ashok Kumar S.R.  
(ASHOK KUMAR S.R.)  
DEPONENT

Verification

Verified on this 9<sup>th</sup> day of January, 2025, at Bengaluru, that the contents of the above affidavit are true and correct on the basis of my knowledge and official documents. No part of it is false and nothing material has been concealed therefrom.

Ashok Kumar S.R  
(ASHOK KUMAR S.R)  
DEPONENT



SWORN TO BEFORE ME  
CHANDRASHEKARAIIAH. S  
Advocate & Notary  
No. 917, Kempegowda Nilaya  
3rd Cross, Muthurayaswamy Extension  
Sunkadakatte, Bangalore-560091

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Date 2/1/2025